

DIVISION BENCH  
COURT - I

**O-238**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/149(KB)2021  
IA(COMPANIES.ACT)/7(KB)2022,  
COMP.APPL/11(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> SEPTEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	MAHESH BALASUBRAMANIAN VS KOMALA VILAS BOARDING & STORES PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

**Appearance (via video conferencing/physically)**

**For Petitioner**

**Ms. Urmila Chakraborty, Adv.**

**For R1 to R7**

**Mr. Rohit Kumar Keshri, Adv.**

**For R8**

**Mr. Yash Vardhan Deora, Adv.**

**ORDER**

1. Learned Counsel on both sides present.
2. Post this matter on **09.11.2022**. Interim order if any shall continue.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**